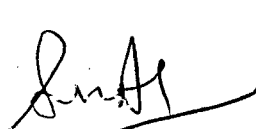


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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./IA/MP No. 96/2001

Sushash Chandra Sharma U.O. D. & M.
Versus

Date of Order	Orders
7-3-2001	Mr. C.B. Sharma, Counsel for the applicant The learned counsel for the applicant becked to withdraw this OA. In view of the submissions made before me, this OA is disposed of as withdrawn.  S. K. Agarwal Member (Judicial)

Rudra
C. & A.
21/3/01
Ad.

72/2001